

practice its terms and provisions till a fresh Agreement is concluded. As regards communications, both Burma and India are members of the Universal Postal Union, and exchange of correspondence is regulated by the provisions of the Universal Postal Convention. While there are no formal agreements with Burma in respect of customs, cultural relations, immigration or repatriation and of double nationality, the few problems that arise in these fields are handled in a spirit of friendly co-operation.

U. S. PRESIDENT'S SPECIAL ENVOY'S VISIT TO INDIA

*59. SHRI NIREN GHOSH:
SHRI KESAVAN (THA-
ZHAVA) :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Mr. Raymond Hare, U.S. President's special envoy, had talks with the Prime Minister, External Affairs Minister and some Government officials;

(b) if so, whether he requested the Government of India to act as a channel of communication between Washington and Cairo; and

(c) what has been Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) and (c) It is not in the public interest to disclose the contents of the conversation, which were confidential.

ISRAEL-UAR DISPUTE

♦60. DIWAN CHAMAN LALL: SHRI N. R. MUNISWAMY;

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) what is the position in regard to the Israel-U.A.R. dispute;

(b) what action, if any, is being proposed to be taken by India to settle this dispute?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) At the Emergency Session of the United Nations General Assembly on the West Asian crisis neither the non-aligned resolution nor the Latin American resolution succeeded in getting the required two-thirds majority. Deliberations are still continuing at the United Nations for resolving the West Asian crisis.

(b) India intends to continue her energetic efforts, both inside and outside the United Nations, in order to arrive at a satisfactory resolution of the West Asian crisis which will ensure withdrawals by Israeli forces to the lines occupied by them prior to June 5th, 1967, since this is the first prerequisite for achieving normalcy in this region.

SAINIK SCHOOL AT BHUBANESHWAR

*64. SHRI BANKA BEHARY DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Sainik School at Bhubaneswar in Orissa was closed on the polling day during the last General Election to facilitate members to cast their votes, as was done for the State Government Employees in Bhubaneswar;

(b) if not, the reasons therefor; and

(c) whether members of the staff of the school requested for the grant of casual leave for the purpose and whether it was granted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT): (a) to (c) The information is being collected and will be placed on the Table of the House in due course.